

ITEM NO.79

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 4689/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

OMPAL & ORS.

Respondent(s)

(I.R. and IA No.70330/2023-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.70332/2023-EXEMPTION FROM FILING O.T.)

Date : 19-07-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on all the respondents but none has
entered appearance.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ